

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.205 - **CP(IB) 658 of 2019**
With
ITEM No.206 - IA 632 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sajan Kumar Satish Kumar
V/s
Archon Powerinfra India Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Hirva Dave, Adv a.w. Mr. Jaimin Dave, Adv.
For the Respondent : Mr. Arjun Sheth, Adv. a.w. Ms. Kriti Kothari, Adv.

ORDER

In pursuance to the notice issued by this Tribunal, the service report has been filed which is taken on record. Mr. Arjun Sheth, Adv. appeared through virtual mode and stated that he is having NoC of previous counsel and will file Vakalatnama within three days.

The Court Master is directed to place the last order before the Joint Registrar for compliance in which, a report was sought.

Re-list before the regular bench for further consideration on 15.03.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)